

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

OA/TA/RA/CCP No. 1460/90 19

Shri J.N. Jain
APPLICANT(S)Shri Narender Pal
COUNSELVERSUS
Union of India
RESPONDENT(S) COUNSEL

Date	Office Report	Orders
		<p>27.7.1990.</p> <p>Present: Shri Narender Pal, counsel for the applicant.</p> <p>Heard. The learned counsel for the applicant seeks to withdraw the present application. The same is dismissed as withdrawn. He may file a fresh O.A. if so advised.</p> <p><i>S. Singh</i> 27/7 28/7 (I.K. Rasgotra) Member (A)</p> <p><i>T.S. Oberoi</i> (T.S. Oberoi) Member (J)</p>